

**Annexure – 1**  
**Name of the corporate debtor: Rajprotim Agencies Pvt Ltd; Date of commencement of Liquidation: 22-06-2023; List of Stakeholders as on: 04-09-2023**  
**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security relinquished	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims submitted					
1	Axis Bank Ltd	XFC-001	12-07-2023	16,96,05,288.52	16,96,05,288.52	Cash Credit	16,96,05,288.52	Yes, to the extend of current and movable fixed assets only. Property as collateral will be repossessed.	Primary- All current and movable fixed assets. Collateral Security- House No. 49/89 Prince Gholam Md. Shah Road, Kolkata-700033, PS Jadavpur		23.45%	-	-	-	-	Primary Security held for current assets relinquished. Collateral will be repossessed.
2	Kotak Mahindra Bank Ltd	XFC-002	10-02-2022	5,90,14,537	5,90,14,537	Vehicle Loan	5,90,14,537	Yes	Hypothecated 80 vehicles out of which 39 were sold.		8.16%	-	-	-	-	Verified claim submitted during CIRP period
3	HDFC Bank	XFC-003	09-02-2022	88,90,886.00	88,90,886.00	Vehicle Loan	28,55,634.00	Yes	At Salasar Anandamoyee Apartment, Hwh: Block B, Flat No. 307 (75.28 sq. ft.), one garage (11.15 sq. ft.)-Loan 1 security Block B, Flat No. 405 (77.32 sq. ft.)-Loan 2 security		1.23%	-	-	-	-	HDFC Ltd merged with HDFC Bank Ltd vide order dt 17.03.2023. Hence, their claims have been merged under the name of HDFC Bank
4	Hinduja Leyland Finance Ltd	XFC-004	07-02-2022	6,50,98,991	2,94,72,868	Vehicle Loan	2,94,72,868	Yes	Hypothecation of 54 vehicles		4.08%			3,56,26,123	-	Claim for PEE Bee Roadways has not been admitted.
5	Volvo Financial Services (India) Pvt Ltd	XFC-005	21-07-2023	4,33,33,694.00	4,33,33,694.00	Loan against flat purchased	4,33,33,694.00	Yes	Hypothecation of 25 vehicles. All have been repossessed.		5.99%			-	-	Claim filed for 25 vehicles which have been repossessed but the FC stands at a loss/recoverable amount.
6	ICICI Bank Ltd	XFC-006	15-03-2022	79,58,323	79,58,323	Vehicle Loan	79,58,323	Yes	NA		1.10%			0	-	Claim submitted during CIRP verified and admitted.
7	Indusind Bank Ltd	XFC-007	20-07-2023	16,31,602.45	16,31,602.45	Vehicle Loan	16,31,602.45	No	Hypothecation of 7 vehicles					-	-	Claim for 48 vehicles was transferred to Edelweiss ARC as per the deed of transfer.

8	Poonawalla Fincorp Ltd	XFC-008	01-08-2023	53,75,915.54	53,75,915.54	Loan against flat purchased	53,75,915.54	No	Mortgage of Flat No.7 (3rd Floor), Purbanna, 162 Pubaloke, Premises No.258, Hiderhat.  Additional Security-Chaeque Nos 87, 88 & 89 drawn upon HDFC Bank totalling Rs. 51,54, 262/- and two blank cheques 92 & 93 drawn upon						-	-	Claim was submitted late but has been taken into consideration by Liquidator since the FC does not wish to relinquish their security interest.	
9	Edelweiss Asset Restructuring Company Ltd	XFC-009	21-07-2023	1,86,45,686.00	1,86,45,686.00	Vehicle Loan	1,86,45,686.00	No	Hypothecation of 48 vehicles							-	-	Excluding claim upon Pee Bee Roadways which is separate entity. The admitted claim is taken from audited
<b>Total</b>				<b>37,95,54,924</b>	<b>34,39,28,801</b>	-	<b>31,22,40,345</b>	-		-	<b>44%</b>	-	-	<b>3,56,26,123</b>	-	-		